

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 23/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	Cri Appeal 110/18	Vikram Surana V/s State & Mithun Jain	Arguments
2	Cri Rev.APP 297/18	Mithun Jain V/s Vikram Surana	Arguments
3	Cri Rev.APP 403/18	Vighnesh Vijay Naik V/s State-	Arguments
4	Cri Appeal 350/18	Surendra Navnath Kshirsagar V/s State & Chetan Surendra Kshirsagar	Arguments
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In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 24/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	ABA 1282/19	Deepak Kumar Jha V/s State Cyber Police ST.	Hearing
2	ABA 1298/19	Prithvi Raj Singh V/s State Cyber Police St.	Hearing
3	ABA 569/20	Vikas Sohanlal Godara V/s Customs Marine And Preventive	Hearing
4	SC 15/19	State- Deonar Police St. V/s Bilal Gaus Sayyed	HCTB
5	SC 1426/19	State-Shivaji Nagar V/s Abdul Kamal Alimuddin Shaikh & Ors 1	HCTB

In the Court of HHJ Shri.R.M. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 25/11/20
BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	ABA 1875/19	Harish M.Bhatia V/s State-Wadala Police St.	Hearing
2	ABA 1909/19	Jugalkishor Madanlal Bhatia V/s State-Wadala Police St.	Hearing
3	ABA 166/20	Ameet P. Nichani V/s Principal Commissioner of Customs	Hearing
4	ABA 826/20	Arjun Kumar Kshesharam V/s State- L.T. Marg Police St.	Hearing
5	Cri B.A. 2260/20	Karan Bundeshwar Panday V/s State-Santacruz Police St.	Hearing
6	SC 671/15	State-DCB CID V/s Ashok Shankar Dethe	HCTB
7	SC 505/18	State-Kurla Police St. V/s Ifraan @ Rafiulla Shafiulla Khan	HCTB

In the Court of HHJ Shri.R.M. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 26/11/20
BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	ABA 536/20	Rushabh Pradeep Shroff V/s State-Gaondevi Police St.	Hearing
2	ABA 1275/20	Israil Ibrahim Shaikh V/s State-Bandra Police St.	Hearing
3	Cri B.A. 2152/20	Shivani Sanjay Kadam Vs State-Bandra Police St.	Hearing
4	ABA 1378/20	Smt Neeta Srinivas Puchala V/s State-Khar Police ST.	Hearing
5	SC 484/17	State-Shivaji Nagar V/s Parvej Raees Hussain Sayyed	HCTB
6	SC 69/18	State-Khar Police St V/s Haseemali Ashikali Shaikh	HCTB
7	SC 713/19	State-DCB CID V/s Jitendra V. Mishra @ Bandish	HCTB

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In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 27/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	Cri Appeal 657/19	M/s Ahuja Properties V/s State	Arguments
2	Cri Appeal 658/19	M/s Ahuja Properties V/s State	Arguments
3	SC 1062/13	State-Wadala V/s Sttaulla Failad Khan	Charge
4	SC 491/16	State-Mahim Police St V/s Moinuddin Mohd. Saeed Kirkire & ors	Charge
